



Royal Sundaram General Insurance Co. Limited
Corp. Office: Vishranthi Melaram Towers, No.2/319,
Rajiv Gandhi Salai, OMR Karapakkam, Chennai-600097.
Regd. Office: 21, Patullos Road, Chennai 600002.
Tel: 91-44-7117 7117 | **E mail:** customerservices@royalsundaram.in
Website: www.royalsundaram.in | **Toll no.** 1860 425 0000.
IRDAI Registration Number – 102 | CIN-U67200TN2000PLC045611

Full Invoice Price Clause - 3 YEARS PRIVATE CAR PACKAGE POLICY

Normally, for a new vehicle insured for the first time, the Private Car is insured at 95% of its Manufacturers' List Price. This clause will enable insured to insure his/her New car for the full 100% of the List Price. In case of a Total Loss or Theft of the vehicle, the full invoice value of the vehicle, that was insured, will be considered while assessing the loss.

In the event of a Total Loss or Theft of the vehicle, insured will be eligible for the value of a replacement car as agreed between us at the inception of the Policy and as appearing in the face of the Policy / Endorsement.

What is not Covered:

- The amount of total deductibles as mentioned in the base Package Policy

Terms and Conditions:

- All other terms and conditions applicable to the base Package Policy, along with the opted add-on covers, shall apply for this cover.
- This cover is available only for New vehicles and vehicles up to 4 years old that are currently being manufactured and are not obsolete.

Pricing

Will be linked to the IDV of the vehicle